

**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 13.07.2020**

<b>MORNING SESSION</b>			
<b>Sl.No.</b>	<b>Case Number</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	R.A.15069/2019	A. Shivarama	L.R.
2	R.A.15086/2019	N. Srinivasareddy	K.N.M.
3	M.A.15007/2020	H.V. Radhamani	C.K.
4	M.C.15121/2020	K. Raghavendra	
5	M.C.15122/2020	Ananda H.C.	
6	M.C.15137/2020	Meenakshi M.	
7	R.A.15023/2020	V. Shankarappa	
8	M.A.15030/2019	A.R.S.R.	J.C.K.
9	R.A.15037/2019	G.V.Sudhakar	R.M.G.
10	R.A.15108/2019	B.M.B.	T.K.R.
<b>AFTERNOON SESSION</b>			
1	M.C.15060/2020	K. Mohan	M.M.D.
2	M.A.15030/2020	A.G. Shivanna	
3	CrI.A.15003/2019	G. Manjunath	P.P.
4	CrI.A.15005/2019	Manjunath B.R.	P.P.
5	CrI.A.15011/2019	H.M. Gopal	
<b>Judgment \ Orders</b>			
6	R.A.15006/2019	K.S. Narayanaswamy	
7	R.A.15007/2019	K. Shivashankar	
8	R.A.1500/2019	D.N.Nagaraju	
9	P & SC 15014/2019	L. Krishnojirao	
10	CrI.Misc.15083/2020	M.H. Chabbi	P.P.

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, Cause List, Dated 13-07-2020.

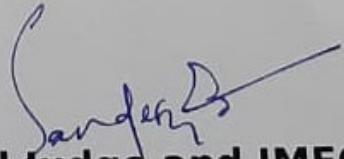
<b>MORNING SESSION</b>		
<b>HEARING</b>		
<b>Case No.</b>		<b>Plaintiff/Defendants Name</b>
1.	O.S. 814/07	Anjinamma V/s Muniakkayamma
2.	O.S. 619/18	Ashoka B.A.V/s B.H. Munegowda
3.	O.S. 2065/06	R.Anathapadmanabachar BY His LRs V/s Kanakalakshmi
4.	O.S. 41/20	Nagamma V/s Subbanna
5.	L.A.C. 7/15	Narayanappa V/s SLAO
6.	O.S. 135/18	Nagarathnamma V/s Narayanaswamy alias Chokkamari
7.	O.S. 349/20	Papamma V/s Munigiriyamma
8.	O.S. 135/08	Nagarathnamma V/s Patalamma
9.	O.S. 352/20	Arthiprasad V/s B.Munegowda
10.	O.S. 353/20	Kenamma V/s B.Munegowda
<b>AFTERNOON SESSION</b>		
11.	O.S. 52/20	Santhosh Kumar V/s Munianjinappa
12.	O.S. 53/20	Santhosh Kumar V/s Sharadamma
13.	O.S. 54/20	Santhosh Kumar V/s Venkataramappa
14.	O.S. 55/20	Santhosh Kumar V/s Mariyappa
15.	O.S. 193/20	Krishnappa V/s Kadiramma
16.	O.S. 590/08	Aslam Pasha V/s Sajidunnisa
<b>New Suits</b>		
17.	O.S. 462/20	Rajesh V/s Muniyappa
18.	O.S. 463/20	Rajesh V/s Maddurappa
<b>New Suits</b>		
19.	F.D.P. 10/20	K.Ramachandraiah V/s Hanumantharayappa
20.	M.C. 26/20	V.Shekar V/s S.Latha

(B.DILEEP KUMAR)  
Prl. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP dated  
28-05-2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF PRL.CIVIL JUDGE AND JMFC, DEVANAHALLI  
CAUSE LIST DATED 13-07-2020.**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>CIVIL AND CRIMINAL CASES</b>	<b>CIVIL AND CRIMINAL CASES</b>
<p align="center"><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. O.S.119/2017</li><li>2. O.S.569/2017</li><li>3. O.S.301/2016</li><li>4. O.S.709/2014</li><li>5. O.S.163/2019</li><li>6. O.S.271/2018</li><li>7. O.S.401/2018</li><li>8. O.S.689/2017</li><li>9. O.S.267/2016</li><li>10. O.S.815/2008</li></ol>	<p align="center"><b><u>HEARING/Arguments</u></b></p> <ol style="list-style-type: none"><li>1. O.S.889/2013</li><li>2. O.S.41/2018</li></ol> <p align="center"><b><u>NEW SUITS</u></b></p> <ol style="list-style-type: none"><li>3. O.S.-----/2020 (State Bank of India V/s Pankaj Nath Gupta</li><li>4. O.S.-----/2020 (Shree Siddachalsthulabhadra Dham Shasan Prabhvak Trust and others V/w C.Muninarayanappa)</li><li>5. O.S.-----/2020 (Ramanjinappa and others V/s Venkateshappa and others</li><li>6. O.S.133/2020</li><li>7. O.S.543/2019</li><li>8. C.Mis.12/2019</li></ol> <p align="center"><b><u>ORDERS</u></b></p> <ol style="list-style-type: none"><li>9. O.S.253/2020</li><li>10. C.C.2979/2020</li></ol>

  
**Prl.Civil Judge and JMFC,  
Devanahalli.**

**Note : All the advocates are requested to strictly follow S.O.P dated 12-06-2020 issued by the Hon'ble High Court of Karnataka.**